

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & E.C.	From	To
1	Sh. Pawan Kr. EC: 50948464	Ahlmad in the Court of Sh. Vishal Pahuja, ASJ (FTC), South, Saket Courts, New Delhi	JA in Accounts Branch, Central, THC, Delhi
2	Sh. Mohinder Singh EC: 82344884	JA in Accounts Branch, Central, THC, Delhi	Ahlmad in the Court of Ms. Sheetal Chaudhary Pradhan, SCJ-RC, NDD, PHC, New Delhi
3	Sh. Nitin Sindhu EC: 50166354	Ahlmad in the Court of Ms. Sheetal Chaudhary Pradhan, SCJ-RC, NDD, PHC, New Delhi	Ahlmad in the Court of Sh. Vishal Pahuja, ASJ (FTC), South, Saket Courts, New Delhi
4	Sh. Kush Kumar EC: 78628517	Ahlmad in the Court of Ms. Manu Vedwan, ADJ-02, North-East, KKD	JJA in Accounts Branch, Central, THC, Delhi
5	Sh. Anil Kumar EC:89938529	JA in Office Pool, Admn., East, KKD, Delhi	Ahlmad in the Court of Ms. Manu Vedwan, ADJ-02, North-East, KKD, Delhi
6	Sh. Dharamveer Mehra EC:58647133	JA in Accounts Branch (Central), THC, Delhi.	Ahlmad in the Court of Ms. Anu Aggarwal, ASJ-06 (POCSO), (South-East), Saket Courts
7	Ms. Babbal EC: 14094	JA in Accounts Branch, Central, THC, Delhi	JA in Office Pool, North, Rohini Courts, Delhi.
8	Sh. Vijay Verma EC: 12129	JA in Accounts Branch, Central, THC, Delhi	JA in Purchase Cell, Central, THC, Delhi
9	Sh. Deepak EC: 37793709	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi	JA in Admn. Branch-II (HQs), THC, Delhi
10	Sh. Anil Kr. Rohilla EC:35024382	Reader in the Court of Ms. Monika Saroha, POLC-02, RACC, Delhi	Reader in the Court of Sh. Lal Singh, District Judge (Comm. Court)-01, South-East, Saket Courts, New Delhi
11	Sh. Mukesh Kr. EC:13436	Reader in the Court of Sh. Gaurav Gupta, Spl Judge (NDPS)/ASJ, South, Saket Courts, N.Delhi	Reader in the Court of Ms. Monika Saroha, POLC-02, RACC, Delhi
12	Sh. Sunil Kr. Yadav EC: 62372915	Reader in the Court of Sh. Lal Singh, DJ (Commercial Court)-01, South-East, Saket Courts, New Delhi	Reader in the Court of Sh. Gaurav Gupta, Spl Judge (NDPS)/ASJ, South, Saket Courts, New Delhi
13	Ms. Ranjana Kumari EC: 57755014	JA/Branch In-Charge, Copying Agency, Family Courts, KKD, Delhi	JA in Judicial Branch, NDD, PHC, New Delhi
14	Sh. Jitender Kr. EC: 13535	JA in Judicial Branch, NDD, PHC, New Delhi	JA in Copying Agency, Family Courts, KKD, Delhi (<i>on diverted capacity for a period on one year or till further orders whichever is earlier</i>)
15	Ms. Raj Rani Bharti EC:28202698	Reader in the Court of Ms. Sheetal Rani, MM (NI Act) Digital Court-01, South-East, Saket Courts, New Delhi	SJA in Office Pool, RACC, Delhi
16	Sh. Rakesh Kumar EC:13067	JA in Copying Agency, RACC, Delhi	Reader in the Court of Ms. Sheetal Rani, MM (NI Act) Digital Court-01, South-East, Saket Courts, New Delhi

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S.No.	Name & E.C.	From	To
17	Sh. Ghanshyam EC:75486562	Ahlmad in the Court of Ms. Shikha Chahal, MM-11 (South-East), Saket Courts, N.Delhi.	JA in the Office Pool, Admn. Branch, RACC, New Delhi.
18	Sh. Sonu EC:46584145	Asstt. Ahlmad in the Court of Sh. Naresh Kumar Laka, Spl. Judge (PC Act) (CBI-20), RACC, Delhi.	Ahlmad in the Court of Ms. Shikha Chahal, MM-11 (South-East), Saket Courts, New Delhi.
19	Sh. Satbir EC:87958657	Asstt. Ahlmad in the Court of Sh. Ompal Shokeen, MM (NI Act)-04 (West), THC, Delhi.	Asstt. Ahlmad in the Court of Ms. Deepika Goyal Shokeen, MM (Mahila Court-01), South-West, Dwarka Courts, Delhi.
20	Ms. Geetanjali Amit Kakkar EC:79693800	Asstt. Ahlmad in the Court of Ms. Deepika Goyal Shokeen, MM (Mahila Court-01), South-West, Dwarka Courts, Delhi.	Asstt. Ahlmad in the Court of Sh. Ompal Shokeen, MM (NI Act)-04 (West), THC, Delhi.
21	Sh. Nikhil Kumar EC:40301285	Asst. Ahlmad in the Court of Ms. Rajat Goyal, JSCC/ASCJ, South, Saket Courts	Asst. Ahlmad in the Court of Sh. Chander Mohan, POLC-06, RACC, New Delhi.
22	Sh. Pradeep Sharawat EC:70537016	Asst. Ahlmad in the Court of Sh. Chander Mohan, POLC-06, RACC	Asst. Ahlmad in the Court of Sh. Mohd. Farrukh, Spl. Judge, PC Act (CBI-11) RACC, Delhi
23	Sh. Pramod Kandwal EC:26505257	JJA in Office.Pool, RACC, New Delhi.	Asst. Ahlmad in the Court of Ms. Rajat Goyal, JSCC/ASCJ, South, Saket Courts, New Delhi
24	Sh. Anuj Rana E.C.: 62403296	Asst. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, KKD, Delhi	Asst. Ahlmad in the Court of Ms. Divyashree Raina, MM (Mahila Court-02), Central, THC, Delhi
25	Sh. Raja Prateek Sagar E.C.: 38105794	Asst. Ahlmad in the Court of Ms. Divyashree Raina, MM (Mahila Court-02), Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Kiran Bansal, ASJ-04, KKD, Delhi

Note: 1. Tenure of posting on diverted capacity of Ms. Ritu Moudgil, SJA at DSLSA is extended for a further period of 01 year or till further orders whichever is earlier, from the date of issue of this order.

2. Apposite to Minutes of the Meeting held on 25/02/2023 with respect to Consignment & Digitization of Judicials Records under the Chairmanship of the Ld. Pr.D&SJ, HQs, it is ordered that Sh. Raj Kumar, SJA in Hindi Section E.C.: 58551861, Sh. Rajesh Kr. Saini, SJA/ Reader posted in the Court of Ms. Many, MM (NI Act) Digital Court-02, Central, THC, Delhi E.C.: 12542, and Sh. Mukesh Kr., SJA in Office Pool, Admn.-II (HQs), THC E.C.: 60702172 are hereby nominated to work as Assistant Record Keepers in Record Room (Civil), Record Room (Sessions) & Record Room (Crl.) respectively. However, these officials shall continue discharging their duties at their regular place of postings and shall be requisitioned by the concerned Branch In-Charges/Record Keepers of the ibid Record Rooms as and when their services are required for the purpose of Weeding Out per se.

3. Earlier order no. 18516-626/P&T/Admn-II/HQs/Delhi/2023 dated 06.03.2023 in respect of Sh. Ravi Shanker, JA is hereby cancelled.

4. All the officials transferred vide this order are directed to duly hand over the charge of all the records in his custody (alongwith the Hardware and other peripherals, if any) before relinquishing their charge from respective transferee stations.

5. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
09:45 am
24.3.23

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

[Signature]

No. 22717-847 P&T/Admn-II/HQs/Delhi/2023

Dated, Delhi the 24 MAR 2023

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs) Dwarka Courts, Delhi.
3. The Ld. Member Secretary, DSLSA, RACC, Delhi.
4. The Ld. Officers/Officer In-Charges concerned.
5. The Personal Office of the undersigned.
6. The DDOs, Accounts Branches concerned.
7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
8. The Dealing Assistants, ACR Cell (HQs), Delhi *for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.*
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
10. The officials concerned for immediate compliance.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

